

<i>Sl No.</i>	<i>State/UT</i>	<i>No of Wells Constructed</i>
1	2	3
21	Sikkim	Not Implementing
22	Tamil Nadu	1712
23	Tripura	Not Implementing
24	Uttar Pradesh	Not Reported
25	West Bengal	3624
26	A & N Island	Not Implementing
27	Chandigarh	Not Reported
28	D & N Haveli	57
29	Delhi	Not Implementing
30	Daman & Diu	Nil
31	Lakshadweep	Not Implementing
32	Pondicherry	Not Implementing
Total		83180

Shortage of Non-Judicial Stamp Papers

*311 SHRI NANDLAL MEENA Will the Minister of HOME AFFAIRS be pleased to state

(a) where there is a shortage of non-judicial stamp papers in the denominations of Re 1 Rs 2 Rs 3, Rs 5 etc with the stamp vendors and in particular in the Patiala House, New Delhi

(b) if so the details with reasons thereof

(c) whether there is an proposal to sell

the stamp papers and stamps through the Post Offices.

(d) if so, the details thereof and if not, the reasons therefor, and

(e) the details of steps taken to improve the situation and to make the stamp papers available easily, freely and without trouble?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) (a) and (b) Recently, a sudden shortage was noticed in the case of non-judicial stamp papers in the denominations of Re 1, Rs 2,

and Rs 3 However, there has been no shortage of non-judicial stamp papers in the denomination of Rs 5

(c) and (d) No, Sir There are already 152 stamp vendors who are selling non-judicial stamp papers throughout the Union Territory of Delhi

(e) Delhi Treasury/Collector of Stamps, Delhi have initiated necessary action for this purpose

Memorandum by Christian Community Welfare Council

*312 SHRI NARSINGRAO SURYA-
WANSHI
SHRI G M BANATWALLA

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether a delegation of Christian Community Welfare Council of India recently called on him and submitted a memorandum listing their demands,

(b) if so, the details thereof, and

(c) the action taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) (a) This memorandum was received on July 26, 1990

(b) The demands include setting up of a Christian University, reservations in services, reservation of seats in the Rajya Sabha and in the Legislative Councils of States, adequate representation of Christians on Consultative and Advisory Boards, appointment of meritorious Christians in the judiciary and diplomatic services, protection of Christian Customs and traditions etc

(c) Copies of the memorandum have been forwarded to the concerned Ministries for appropriate action

[Translation]

Scheme for Production of Pulses

*313 SHRI MANJAY LAL
SHRI R N RAKESH

Will the Minister of AGRICULTURE be pleased to state

(a) whether Government propose to bring the production of pulses under a technology mission to boost the production of pulses in the country

(b) if so, the details thereof,

(c) whether any production targets for pulses have been fixed and

(d) if so the targets set for the next three years, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)

(a) Yes, Sir

(b) An integrated approach to crop production technology, farmers services inputs, post harvest technology and market intervention is proposed to be adopted

(c) The production targets for 1990-91 have been fixed

(d) The target for 1990-91 under the National Pulses Development Project is 150 lakh tonnes The targets for subsequent years have not been fixed so far